GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:338 ANSWERED ON:20.11.2001 EDUCATION OF TRIBAL CHILDREN KUMUDINI PATNAIK

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) Whether the Union Government propose to bear all the educational expenditure on the education of the tribal children in Residential Sevashrains and Ashram Schools and also bear the total stipend of the pre-matric stage both in the tribal blocks and dispersed tribal areas; and (b) If so, the details thereof?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

- (a) There is no Scheme called Residential Sevashrams. However` a Centrally sponsored Scheme of Ashram Schools is in operation where 50% assistance is provided to State Governments towards construction cost. There is no provision for stipend in the scheme.
- (b) Does not arise.